Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 03.10.2013

The meeting No.26/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 03.10.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.25/AM-14, dated 26.09.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 26.09.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.26/AM-14 dated 03.10.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 26/84-ALC3/2013 MEETING DATE : 03.10.2013

Case No.:2/26/84-ALC3/2013		Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
HQ File :01/84/050/00181/AM14/	RLA File :04/24/040/00270/AM13/	Lic.No/Date:0410143871	Defer Date:

l. I			03.03.2013	31.10.2013	——II
$\begin{vmatrix} 1 \end{vmatrix}$	Decision: The Committee considered the case as per agence	la alongwith other r	relevant papers and observed	that applicant fi	rm
	has not provided CAD/CAM and measurement chart of p	ocketing fabric in s	support of their proposal. The	e Committee af	ter
	deliberations decided to ask the applicant firm to provide the	ne above informatio	on/details for consideration of	the proposal T	'he

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		- 11-15 - 11-15 - 1-15	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
2	HQ File :01/84/050/00093/AM14/	RLA File :04/24/040/00053/AM14/		Defer Date: 10.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 10.10.2013.

II I	'	02.10.2012	Status: Approved
HQ File :01/84/050/00104/AM14/		Lic.No/Date:0410147507 27.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/55/2013-14/Hos., dated 03.10.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Helmet parts in nomex set	1200 Nos.	Interlock knitted fabric	0.05 Sq.
	of two front pads with		50% Aramide 50%	meter per
	foam incorporated and		Viscose in navy blue,	piece
	stitched (4, 6,8, 10)		GSM-230+/-10%, width-	_

case stands for re-listing on 31.10.2013.

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				59" (Ref. 8632 Kermal)	
				Foam for front pads	2 set per
					piece
				100% Nomex sewing thread 70/3	10 Meter per piece
	2.	Helmet parts in nomex set	1320 Nos.	Interlock knitted fabric	0.11 Sq.
		of two rear pads with		50% Aramide 50%	meter per
		foam incorporated and		Viscose in navy blue,	piece
		stitched new model (4,		GSM-230+/-10%, width-	
		6,8, 10,12,14,16 & 18)		59" (Ref. 8632 Kermal)	
				Foam for front pads	2 set per
					piece
				100% Nomex sewing	13.50 Meter
				thread 70/3	per piece
	3.	Helmet parts in nomex	1250 Nos.	Interlock knitted fabric	0.05 Sq.
		top hat with foam		50% Aramide 50%	meter per
		incorporated and stitched		Viscose in navy blue,	piece
				GSM-230+/-10%, width-	
				59" (Ref. 8632 Kermal)	
				Foam for front pads	1 set per
					piece
				100% Nomex sewing	2 Meter per
				thread 70/3	piece
	4.	Helmet parts in nomex	750 Nos.	Interlock knitted fabric	0.13 Sq.
		neckroll for helmet IVOS		50% Aramide 50%	meter per
\parallel_3		full face with foam		Viscose in navy blue,	piece
		incorporated and stitched		GSM-230+/-10%, width-	
				59" (Ref. 8632 Kermal)	1
		I		Foam for front pads	1 set per

				piece
			100% Nomex sewing thread 70/3	12 Meter per piece
5.	Helmet parts in nomex set of two covers for cheek pads without foam for IVOS full face, new model size 20/25, 30/35, 40/45/50	840 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref. 8632 Kermal) 100% Nomex sewing thread 70/3	0.15 Sq. meter per piece 16 Meter per piece
6.	Helmet parts in nomex neckrolls for IVOS open face with foam included	500 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref. 8632 Kermal)	0.11 Sq. meter per piece
			Foam for front pads 100% Nomex sewing thread 70/3	1 set per piece 15 Meter per piece
7.	Helmet parts in nomex set of two covers for cheek pads without foam 3 velcros IVOS open face	500 Pair	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref. 8632 Kermal)	0.14 Sq. meter per piece
			100% Nomex sewing thread 70/3	15 Meter per piece
8.	Helmet parts in nomex set of padding comfort with foam for IVOS open face	500 Pair	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue,	0.11 Sq meter per piece

GSM-230+/-10%, width- 59" (Ref. 8632 Kermal)	
Foam for front pads	2 set per piece
100% Nomex sewing thread 70/3	5 Meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA)	Meet No/Date:26/84-ALC3/2013	Status:
	PVT LTD.	03.10.2013	Approved
HQ File :01/84/050/00105/AM14/	RLA File :04/24/040/00062/AM14/	Lic.No/Date:0410147508 27.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/56/2013-14/Hos., dated 03.10.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Underwear Top long	365 Nos.	Interlock knitted fabric in	0.91 Sq	
	sleeves HSC model in		natural 50% Aramide 50%	meter per	r
	natural & natural color in		Viscose GSM-190+/-	piece	
	nomex (XS, S, M)		10%, width-63" (Ref.		
			B256)		
			Interlock knitted fabric in	1.30 Sq	[.
			natural 50% Aramide 50%	meter per	r
			Viscose GSM-200+/-	piece	
			10%, width-63" (Ref.		

			A895) Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-250+/- 10%, width-20.9" (Ref. 8652) 100% Nomex sewing	0.12 meter piece	Sq. per
			thread for overstitching 70/2	per pie	ce
2.	Underwear Top long sleeves HSC model in black C295 in 190g & natural color A895 in nomex (S, M, L, XL)	250 Nos.	Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-200+/-10%, width-63" (Ref. A895)	1.30 meter piece	Sq. per
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-190+/-10%, width-70.8" (Ref. C295)	0.91 meter piece	Sq. per
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-260+/-10%, width-25.6" (Ref. C296)	0.10 meter piece	Sq. per
			100% Nomex sewing thread for overstitching 70/2	160 per pie	Meter ce
3.	Underwear Top long sleeves HSC model in	200 Nos.	Interlock knitted fabric in natural 50% Aramide 50%	1.30 meter	Sq. per

		black & natural color with Porche embroidery in nomex (S, M, L, XL,		Viscose GSM-200+/- 10%, width-63" (Ref. A895)	piece
		XXL, XXXL)		Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-190+/-10%, width-70.8" (Ref. C295) Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-260+/-10%, width-25.6" (Ref. C296) 100% Nomex sewing	meter per piece 0.10 Sq. meter per piece 160 Meter
4				thread for overstitching 70/2	per piece
	4.	Underwear Long pants HSC model in natural B256 in 190g & natural color A895 in nomex	1250 Nos.	Interlock in natural 50% Aramide 50% Viscose fabric, GSM-190+/-10%, width-63" (Ref. B256)	meter per
		(XS, S, M, L, XL)		Interlock in natural 50% Aramide 50% Viscose fabric, GSM-200+/-10%, width-63" (Ref. A895)	meter per
				100% Nomex sewing thread for overstitching 70/2	200 Meter per piece
	5.	Balaclavas Top fit large size made in nomex fabric	1000 Nos.	Jersey nomex in natural color 50% Aramide 50%	*

	in natural white		Viscose fabric, GSM- 140+/-10%, width-59" (Ref. 7122/NAT)	piece
			100% Aramide Cote 1x1 in natural rib fabric, GSM-210+/-10%, width-65" (Ref. 8635)	0.39 Sq. meter per piece
			100% Nomex sewing thread for overstitching 70/2	110 Meter per piece
6.	Balaclavas Top fit small size made in nomex fabric in natural white	400 Nos.	Jersey nomex in natural color 50% Aramide 50% Viscose fabric, GSM-140+/-10%, width-59" (Ref. 7122/NAT)	0.14 Sq. meter per piece
			100% Aramide Cote 1x1 in natural rib fabric, GSM-210+/-10%, width-65" (Ref. 8635)	0.39 Sq. meter per piece
			100% Nomex sewing thread for overstitching 70/2	110 Meter per piece
7.	Balaclavas Top fit large size made in nomex fabric in black	300 Nos.	Jersey nomex in natural color 50% Aramide 50% Viscose fabric, GSM-140+/-10%, width-59" (Ref. 7122/NAT)	•
			Interlock in black 50% Aramide 50% Viscose	1

			fabric, GSM-220+/-10%, width-59" (Ref. 8655)	piece
			100% Nomex sewing	110 Meter
			thread for overstitching	per piece
			70/2	
8.	Balaclavas Top fit small	200 Nos.	Jersey nomex in natural	0.14 Sq.
	size made in nomex fabric		color 50% Aramide 50%	meter per
	in black		Viscose fabric, GSM-	piece
			140+/-10%, width-59"	
			(Ref. 7122/NAT)	
			Interlock in black 50%	0.37 Sq.
			Aramide 50% Viscose	meter per
			fabric, GSM-220+/-10%,	piece
			width-59" (Ref. 8655)	
			100% Nomex sewing	110 Meter
			thread for overstitching	per piece
			70/2	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		5		Status: Deferred
5	HQ File :01/84/050/00128/AM14/		Lic.No/Date:0410147786 04.07.2013	Defer Date: 17.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 17.10.2013.

Case No.:8/26/84-ALC3/2013		Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00187/AM14/		Lic.No/Date:0710096872 18.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	o. Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Garment (Dress with panties)	5500 Nos.	100% Polyester printed	8635 Sq.
	made of 100% Polyester printed		fabric, GSM-103+/-10%	meter
	fabric, GSM-103+/-10% with 100%		100% Polyester dyed	3465 Sq.
	Polyester dyed fabric, GSM-60+/-		fabric, GSM-60+/-10%	meter
	10% Style No.CT87116380			
2.	Girls Shirt (Full sleeve) made of	650 Nos.	100% Cotton Denim	1170 Sq.
	100% Cotton Denim printed fabric,		printed fabric, GSM-	meter
	GSM-153+/-10%, Style		153+/-10%	
	No.CX87116173			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/20/84-ALC3/2013		Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
HQ File :01/84/050/00135/AM14/	RLA File :02/24/040/00055/AM14/	Lic.No/Date:0210192142	Defer Date:

23.07.2013 24.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.10.2013.

Case No.:14/26/84-ALC3/2013		02.10.2012	Status: Approved
HQ File :01/84/050/00193/AM14/	II	Lic.No/Date:0710097635 21.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Shirt Dress made of 100%	5800 Nos.	100% Lyocel denim	14,268 Sq.
	Lyocel denim fabric, GSM-197+/-		fabric, GSM-197+/-10%	meter
	10%, Style No. CX87119241			
2.	Girls Shirt (Full sleeve) made of	660 Nos.	100% Cotton Denim	1188 Sq.
	100% Cotton Denim printed fabric,		printed fabric, GSM-	meter
	GSM-153+/-10%, Style		153+/-10%	
	No.CX87116173			
3.	Girls Shirt (Full sleeve) made of	2400 Nos.	100% Cotton yarn dyed	5664 Sq.
	100% Cotton yarn dyed fabric,		fabric, GSM-163+/-10%	meter
	GSM-163+/-10%, Style No.			
	CX87118591			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:12/26/84-ALC3/2013	1	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00191/AM14/		Lic.No/Date:0710097813 27.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gents Shirt (Half Sleeve) made of	12,380	85% Cotton 15%	35,407 Sq.
	85% Cotton 15% Polyester yarn	Nos.	Polyester yarn dyed	meter
	dyed fabric, GSM-118+/-10%,		fabric, GSM-118+/-10%	
	Style No. 101165			
2.	Gents Shirt (Half Sleeve) made of	1850 Nos.	85% Cotton 15%	6161 Sq.
	85% Cotton 15% Polyester yarn		Polyester yarn dyed	meter
	dyed fabric, GSM-118+/-10%,		fabric, GSM-118+/-10%	
	Style No. 101154			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II I	-	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00189/AM14/		Lic.No/Date:0610033700 30.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No. Export Product Export Import item Quantity allow	S.No.
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10)			Quantity			
		1.	Polypropylene twisted	26,700	Polypropylene Homo-	28,035	Kgs.
			sewing thread	Kgs.	polymer H200FG	(including	5%
						wastage)	
		2.	Polypropylene assorted	17,800	Polypropylene Homo-	18,690	Kgs.
			fully drawn yarn	Kgs	polymer H200FG	(including	5%
Ш	Ш					wastage)	
	Ш					1103000	

		-	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
.1	HQ File :01/84/050/00190/AM14/		1	Defer Date: 31.10.2013
	Decision: The Committee considered	the case as per agenda alongwith othe	er relevant naners and decided to	refer to DIPP

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:13/2	26/84-ALC3/2013	Party Name: S	HAHI EXPORTS		Meet No/Date:26/8 03.10.2013	34-ALC3/2013	Status: Approved
HQ File :01/84	4/050/00192/AM14/	RLA File :07/2	4/040/00186/AM	\(\text{D/00186/AM14/} \) \(\text{Lic.No/Date:0710097962} \) \(\text{02.09.2013} \)		97962	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
S.No.	Export Product		Export	Import iter	n	Quantity	

			Quantity		allowed	
12	1.	Ladies Top made of 70% Cotton	25,500	70% Cotton 30% Nylon	22,695 S	q.
		30% Nylon lace knitted fabric,	Nos.	lace knitted fabric, GSM-	meter	
		GSM-145+/-10%, Style No.		145+/-10%		
		IT8756				
	2.	Ladies Top made of 100% Polyester	13,350	100% Polyester printed	17,222 S	q.
		printed fabric, GSM-75+/-10%,	Nos.	fabric, GSM-75+/-10%	meter	
		Style No.327483				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/26/84-ALC3/2013	1 3		Status: Deferred
13	HQ File :01/84/050/00183/AM14/			Defer Date: 31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

		- 11-05 - 111-11-11-11-11-11-11-11-11-11-11-11-	Status: Deferred
14	HQ File :01/84/050/00182/AM14/		Defer Date: 31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:7/26/84-ALC3/2013		02.10.2012	Status: Approved
HQ File :01/84/050/00186/AM14/		Lic.No/Date:0510364484 04.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 92% Nylon	1980 Nos.	92% Nylon 8% Spandex	418 Kgs.
	8% Spandex printed net knitted		printed net knitted fabric,	
	fabric, GSM-110+/-10%, Style No.		GSM-110+/-10%	
	3P1452			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

C	Sase No.:9/26/84-ALC3/2013		02 10 2012	Status: Approved
Н	Q File :01/84/050/00188/AM14/	RLA File :05/24/040/00209/AM14/	Lic.No/Date:0510365037 09.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed

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1.	Girls Dress made of 100% Polyester printed fabric, GSM-104+/-10%, Style No.63131	· ·	100% Polyester printed fabric, GSM-104+/-10%	*	Sq.
2.	Ladies Blouse made of 100% Silk dyed fabric, GSM-60+/-10%, Style No.9507	1000 Nos.	100% Silk dyed fabric, GSM-60+/-10%	2760 meter.	Sq.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	II I	1 3	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Case Added
17	HQ File :01/84/050/00184/AM14/		Lic.No/Date:1010054714 10.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

	Case No.:6/26/84-ALC3/2013	-	Status: Deferred
18	HQ File :01/84/050/00185/AM14/		Defer Date: 31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:21/26/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00200/AM14/	RLA File :05/23/040/00249/AM14/	Lic.No/Date:0510365140 11.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Scarf made of 100% Nylon unbleached knitted fabric with embroidery of 100% Cotton thread, GSM-130+/-10%, Style		100% Nylon unbleached knitted fabric with embroidery of 100% Cotton thread, GSM-130+/-10%	793 Kgs.
	No. 6769			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/26/84-ALC3/2013		02 10 2012	Status: Approved
HQ File :01/84/050/00196/AM14/	RLA File :07/24/040/00197/AM14/	Lic.No/Date:0710098260 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Garment (Top) made of	6500 Nos.	100% Polyester dyed	4160 Sq.
	100% Polyester dyed fabric, GSM-		fabric, GSM-75+/-10%	meter
	75+/-10%, Style No. 90264			
2.	Babies Garment (Skirt with Panties)	7800 Nos.	100% Polyester printed	3666 Sq.
	made of 100% Polyester printed		fabric, GSM-75+/-10%	meter
	fabric, GSM-75+/-10% with 100%		100% Polyester dyed	3510 Sq.

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	Polyester dyed fabric, GSM-100+/-10%, Style No.90273		fabric, GSM-100+/-10%	meter
3.	Babies Garment (Dress with Panties)	6900 Nos.	100% Polyester printed	5175 Sq.
	made of 100% Polyester printed		fabric, GSM-75+/-10%	meter
	fabric, GSM-75+/-10% with 100%		100% Polyester dyed	5451 Sq.
	Polyester dyed fabric, GSM-100+/-		fabric, GSM-100+/-10%	meter
	10%, Style No. 90286			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/26/84-ALC3/2013		Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00197/AM14/	II	Lic.No/Date:0710098261 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made of 100% Polyester	10,600	100% Polyester printed	17,172 Sq.
	printed fabric, GSM-75+/-10% with	Nos.	fabric, GSM-75+/-10%	meter
	100% Polyester dyed fabric, GSM-		100% Polyester dyed	12,720 Sq.
	100+/-10%, Style No. 90390		fabric, GSM-100+/-10%	meter
2.	Babies Garment (Dress) made of	2100 Nos.	100% Polyester printed	2058 Sq.
	100% Polyester printed fabric,		fabric, GSM-75+/-10%	meter
	GSM-75+/-10% with 100%		100% Polyester dyed	1533 Sq.
	Polyester dyed fabric, GSM-100+/-		fabric, GSM-100+/-10%	meter
	10%, Style No. 90360			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:19/26/84-ALC3/2013	- 11-15 - 11-11-11	02.10.2012	Status: Approved
HQ File :01/84/050/00198/AM14/	1	Lic.No/Date:0710098259 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Shorts made of 100%	10,100	100% Cotton printed fabric,	22,018 Sq.
	Cotton printed fabric, GSM-	Nos.	GSM-220+/-10%	meter
	220+/-10%, Style No. 611714			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00201/AM14/	RLA File :05/24/040/00215/AM14/	Lic.No/Date:0510365306 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
23			Quantity		allowed
	1.	Ladies other Vest of Indian origin	6650 Nos.	100% Cotton lace dyed	1204 Kgs.
		with imported embellishment		knitted fabric, GSM-290+/-	
		made of 100% Cotton lace dyed		10%	
		knitted fabric, GSM-290+/-10%,			
		Style No.7262149			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:20/26/84-ALC3/2013	1 3		Status: Deferred
24	HQ File :01/84/050/00199/AM14/			Defer Date: 31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:15/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00194/AM14/	RLA File :07/24/040/00202/AM14/	Lic.No/Date:0710098334 17.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	•	Girls Dress made of 97% Polyester	10,000	97% Polyester 3%	16,400 Sq.
		3% Spandex dyed fabric, GSM-	Nos.	Spandex dyed fabric,	meter
		210+/-10% with 70% Cotton 29%		GSM-210+/-10%	
		Nylon 1% Rayon dyed lace fabric,		70% Cotton 29% Nylon	7000 Sq.
		GSM-125+/-10%, Style No.		1% Rayon dyed lace	meter
		90387-BG		fabric, GSM-125+/-10%	
$\ $	2.	Babies Garment (Dress) made of	1150 Nos.	97% Polyester 3%	943 Sq.
		97% Polyester 3% Spandex dyed		Spandex dyed fabric,	meter
		fabric, GSM-210+/-10% with 70%		GSM-210+/-10%	
		Cotton 29% Nylon 1% Rayon dyed		70% Cotton 29% Nylon	437 Sq.
		lace fabric, GSM-125+/-10%, Style		1% Rayon dyed lace	meter
		No. 90387-BG		fabric, GSM-125+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:16/26/84-ALC3/2013	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
26	HQ File :01/84/050/00195/AM14/		Defer Date: 31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:1/26/84-ALC3/2013

Party Name: PRECISE SEAMLESS

Meet No/Date:26/84-ALC3/2013

||Status:

		APPARELS PVT LTD	03.10.2013	Deferred
	HQ File :01/84/050/00180/AM14/		I .	Defer Date:
27			25.09.2013	31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/CLA, New Delhi. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 31.10.2013.

MANUAL AGENDA CASE

(28)

Case No.292	M/s Gaurav International, Gurgaon	
NC 26/AM-14, dt. 03.10.2013	Part File No.01/84/162/071/AM-14/DES-V	
Fixation of input output norms against Advance Authorization No.0510267862 dated 08.07.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk dyed woven fabric, GSM-50+/-10%, Style No.00201013	` '	100% Silk dyed woven fabric, GSM-50+/-10%	883 Sq. meter
2.	Ladies Dress made of 100% Silk dyed woven fabric, GSM-50+/-10%, Style No.00201010	880 Nos.	100% Silk dyed woven fabric, GSM-50+/-10%	2504 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.293	M/s Chiripal Industries Ltd., Ahmedabad		
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/280/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorization No.0810115374 dated 25.09.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

(30)

Case No.294	M/s Chiripal Industries Ltd., Ahmedabad		
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/300/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorization No.0810114745 dated			
31.08.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

(31)

Case No.295	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi			
NC 26/AM-14, dt. 03.10.2013	File No.01/84/162/068/AM-14/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510357895 dated				
24.06.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 17.10.2013.

(32)

Case No.296	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,	
	Chennai	
NC 26/AM-14, dt. 03.10.2013	File No.01/84/162/280/AM-11/DES-V	
Re-fixation of input output norms against Advance Authorization No.0410114215 dated 01.06.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 10.09.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(33)

Case No.297	97 M/s Shahi Exports Pvt. Ltd., Faridabad			
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/025/AM-13/DES-V			
Re-fixation of input output norms against Advance Authorization No.0510321945 dated 10.04.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per amendment sheet issued by CLA, New Delhi as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top made of 69% Cotton 19% Nylon 12% Polyester Embroidery fabric, GSM-140		69% Cotton 19% Nylon 12% Polyester Embroidery fabric, GSM-140 (Tolerance + or -		q.
	(Tolerance + or - 10%) (Style No. 9038)		10%)		
2.	Ladies Skirt made of 100% Polyester dyed fabric, GSM-95		100% Polyester dyed fabric, GSM-95 (Tolerance + or -		q.

	(Tolerance + or - 10%) (Style No. CSWS-6324)	10%)		
3.	Ladies Top made of 100% Polyester dyed fabric, GSM-43 (Tolerance + or - 10%) (Style No.FH131)	100% Polyester dyed fabric, GSM-43 (Tolerance + or - 10%)	, ,	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
